

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

12.

IA-858/2023 IN C.P. (IB)/662(MB)2021

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 10.03.2023

NAME OF THE PARTIES: Casabella Trading Private Limited  
Vs.  
Sachika Trading Private Limited

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

---

**ORDER**

The Court is convened through Video Conference.

1. None present.
2. **IA-858/2023** : This is an Application filed by the Resolution Professional (RP) to place on record the First Progress Report of the CIRP. The same is taken on record. Accordingly, IA-858/2023 is **disposed of**.

Sd/-  
PRABHAT KUMAR  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)